

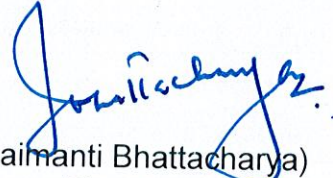
F. No. J-11016/4/2024-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 19th April, 2024

ORDER


The President is pleased to accept the resignation of **Shri K. Ramakanth Reddy**, Group 'A' Panel Counsel for Supreme Court of India, with effect from 15th April, 2024.

2. Consequently, the name of Shri K. Ramakanth Reddy, Advocate occurring at serial number 5 in the list of Group 'A' Panel Counsel in this Department's Order No. J-11017/23/2023-Judicial (1) dated 07.10.2023, stands deleted.
3. Hindi version of this order will follow.


(Haimanti Bhattacharya)
Director (Judicial)

Copy for information (through email) to:

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/PSO to AS (RSV)/Sr. PPS to AS (ARR)/ PSO to JS&LA (SA) / PSO to JS (SSD) / PSO to JS (AKA)
3. PPS to Ld. AGI/PS to Ld. SGI.
4. The In-charge, Central Agency Section, Supreme Court Compound, New Delhi.
5. The Registrar General, Supreme Court of India.
6. Shri K. Ramakanth Reddy, Advocate.
7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
8. Hindi Section, Department of Legal Affairs, for translation of this order.
9. Office copy.


(Kumar Gaurva)
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